



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/16	TP 248/17	Hearing	237(A)(ii)	Mr. Kumar Dinesh Seth Vs. MRO Tek Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Adlaw Partners Mohanrao.C	Respondent No. 3	
2)	Petitioner AKS law associates sharanjith shetty	Petitioner	

Sub W/16

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner is further directed to implead the 3rd party as Respondent No.3 by name Umiya Builders Pvt. Ltd., which has been allowed by the Hon'ble High Court. Counsel further requested that this matter cannot be transferred from the Hon'ble High Court to this Tribunal as the matter was partly heard there.

List it for further hearing and in the meanwhile for carrying out the amendment and filing amendment petition on 08.08.2017


MEMBER (J)